

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal.No.521/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Sundar Devi Parakh(Cherry Properties & Traders Pvt.Ltd)		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1	M. A.K. UPADHYAY	PETITIONER	 8/2/18
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ORDER


Ld. Counsel for the appellant is present.

The Registrar of Companies, West Bengal has filed detail paragraphwise reply. Appellant has received the copy of the reply. Rejoinder, if any, may be filed within 15 days.

List it on 15/03/2018 for hearing.



(Jinan K.R.)  
Member (J)



(V.P.Singh)  
Member (J)